

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.229- CP/12(AHM)2022
With
ITEM No.230- IA/31(AHM)2024
in
CP/12(AHM)2022

Proceedings under Section 213 of Co. Act, 2013

IN THE MATTER OF:

Natural Capsules Ltd
V/s
Astra Lifecare(India) Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 06/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Gaurav Kumar, PCS
For the Respondent :

ORDER

CP 12 of 2022

Ld. PCS for the applicant is directed to collect the notice from registry and serve upon respondents through RPAD.

List for further consideration on 25.07.2024.

IA/31(AHM)2024

Ld. PCS for the applicant is directed to collect the notice from registry and serve notice upon respondent.

List for further consideration on 25.07.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)